

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
COURT NO. 2
CAUSE LIST**

**DATE: 2nd March, 2015
Time: 10:30 AM**

**HON'BLE JUSTICE DR. P. Jyothimani
JUDICIAL MEMBER**

**HON'BLE MR JUSTICE U.D. Salvi
JUDICIAL MEMBER**

**HON'BLE Prof. A.R. Yousuf
EXPERT MEMBER**

**HON'BLE MR. Bikram Singh Sajwan
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
FOR HEARING				
1.	Original Application No. 229/2013 & M.A No. 736/2013 & M.A No. 194/2014.	Giriraj Parikrama Sanrakshan Sansthan & Ors Vs. Department of Environment & Forests & Ors.	Mr. M.C. Mehta, Adv. for Applicant Mr. V.K. Shukla, AAG, U.P along with Mr. C.D. Singh, Adv. for R -1. Mr. V.K. Shukla, AAG, For R-2 & 3. Mr. Pradeep Mishra, Adv. for R – 4 Ms. Savitri Pandey, Adv. for R - 5 Mr. Vikas Malhotra, Adv. for R – 6 Mr. Rachit Mittal, Adv. (Local Commissioner)	
2.	M.A No. 743/2013 in Original Application No. 11/2012 & M.A No. 58/2014.	Residents of Village Kadamdih Through Umang Choudhary Vs. State of Jharkhand & Ors.	Ms. Manisha, Adv. for Applicant Mr. Anurag Singh, Adv. for R – 1 to 3 & 5 to 8 Mr. Biswajit Das, Adv. for R – 4 Mr. Shailendra Singh, Adv. for R - 13	
3.	Appeal No. 69/2014.	M/s Krishna Int. Udyog Vs. U.P. Pollution Control Board & Anr.	Mr. Avinash Lakahanpal, Adv. For the Appellant. Mr. Pradeep Mishra & D.K.Dhyani Advs. For R-1. Mr. Ishan Gaur, (as Local Commissioner)	
4.	Appeal No. 56/2014 & M.A.No.548/2014.	U.P. Pollution Control Board & Anr. Vs. M/s Balaji Int Ughyog	Mr. Daleep Kr. Dhyani & Mr. Pradeep Mishra, Advs. For the Appellant. Mr. Arvind Kumar Rai, Adv. For R-1 to 4. Mr. Ishan Gaur, (as Local Commissioner)	
5.	Original Application No. 80/2014 & M.A.No.217/2014.	Social Action for Forest & Environment (SAFE) Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary Advs. For the Applicant. Ms. P. Batra Singh, Adv. For R-1. Mr. Mukesh Verma & Mr. Rahul verma, Advs. For R-2 to 7.	

			Mr. Vinay Kumar, Adv. For R-8.	
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DATE: 2nd March, 2015
Time: AFTER THE ABOVE BENCH

HON'BLE JUSTICE DR. P. Jyothimani
JUDICIAL MEMBER

HON'BLE MR Ranjan Chatterjee
EXPERT MEMBER

S.No	Case No.	Parties	Counsel For Parties	Remark
FOR HEARING				
1.	Appeal No.92/2013.	Bimal Gogoi & Anr. Vs. State of Arunachal Pradesh & Ors.	Mr. Ritwick Dutta, Ms. Preeta Dhar and Ms. Maneka Kaur, Adv. For the Appellant. Mr. A.D.N. Rao, & Sudipto Sircar, Adv. for R-1. Mr. Vivek Chib & Mr. Asif Ahmed, Adv. For R- 2. Mr. Tarun Johri, Adv. For R-3 Mr. Vivek Chib, Adv. with Mr. Joby P. Varghese & Ms. Ruchira Goel (for MoEF).	

For order, cause list and other information please visit our website: www.greentribunal.gov.in